

(vii) It was recognised that the various constituents must observe discipline in respect of frequency control, load despatch, etc. in the integrated functioning of their grids on a regional basis so that the maximum benefits of integration are derived.

(viii) Importance of adopting professional management techniques and making adequate training arrangements was appreciated.

Damage to Tarapur Atomic Power Station due to Fire

1461. SHRI DHAMANKAR: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether one of the transformers at the Tarapur Atomic Power Station was completely damaged due to the fire that broke out there on 12th July, 1976;

(b) if so, the quantum of total loss sustained;

(c) how long it will take to repair/replace the transformer and re-commission it and at which cost; and

(d) whether the cause of fire has been investigated; if so, the results thereof and the action taken in the matter?

THE PRIME MINISTER, MINISTER OF PLANNING, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) to (d). A transformer of the Maharashtra State Electricity Board located near the Switchyard of the Tarapur Atomic Power Station was damaged by fire on 12th July, 1976. The working of the TAPS was interrupted for a few hours by this incident. The quantum of work involved in repairing the transformer, the time that will be taken for repairs, and the cost of the repairs are being assessed by the Maharashtra

State Electricity Board. The fire appears to have been caused by a defect in the transformer equipment.

Shortage of Hard Coke from the stock lying at Coke Oven Plant in Giridih Collieries

1462. SARDAR SWARAN SINGH SOKHI: Will the Minister of ENERGY be pleased to state:

(a) whether a shortage of 2200 tonnes of hard coke worth Rs. 1,97,400/- from the stock lying at the Coke Oven Plant has been detected in Giridih collieries; and

(b) if so what action Government propose to take in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) Yes, Sir. A shortage of 2177.80 tonnes has been detected.

(b) A Committee is being appointed by Central Coalfields Limited to enquire into the matter.

Reconstitution of Film Censor Board

1463. SHRI SHANKER RAO SAVANT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Film Censor Board has been reconstituted;

(b) if so, who are its members; and

(c) whether any qualifications have been prescribed for the members of the Board, if so, what are they?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) and (b). No, Sir. Before the Board of Film Censors is reconstituted, Government are further reviewing the guidelines for censorship and related issues in order to bring about improvement in the standard of films.

(c) Members of the Board are appointed on the basis of their individual merits and suitability being persons qualified in the opinion of the Central Government to judge the effects of films on public.

Lowering the Retirement Age of Civil Servants

1464 SHRI RAM BHAGAT PASWAN: Will the PRIME MINISTER be pleased to state:

(a) whether the latest Conference of Chief Secretaries has recommended the lowering of retirement age of civil servants in the country; and

(b) if so, the main features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA):

(a) No, Sir.

(b) Does not arise.

Publicity to 20-Point Economic Programme by A.I.R.

1465. SHRI B. V. NAIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the steps being taken by the All-India Radio to give publicity to the field work being done by Governmental, semi-Governmental and other voluntary agencies in implementing the 20-Point Economic Programme enunciated by the Prime Minister particularly at district, block and village levels;

(b) whether any instructions have been issued by Government to cover the practical side of the 20-Point Economic Programme; and

(c) whether any meetings of the 20-Point Economic Programme Committee at the block or district level

have been broadcast live or duly edited over the All India Radio?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Stations have been asked to broadcast field-based programmes which cover the activities of Governmental and Semi-Governmental agencies on the 20-Point Economic Programme.

(b) Yes, Sir.

(c) A large number of outside broadcasts have been arranged by AIR which include coverage of important meetings organised by the various voluntary and semi-Governmental organisations at the local level. Only edited versions of such coverages are broadcast.

Technology acquired by Indian Scientists in Agricultural sector

1466 DR. RANEN SEN: Will the Minister of PLANNING be pleased to state:

(a) whether Indian scientists have acquired technology to make agriculture self-sufficient;

(b) if so, the main features thereof; and

(c) the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SANKAR GHOSE): (a) to (c). Indian scientists are applying appropriate technologies to facilitate agricultural development in the country and to achieve a faster rate of growth in agriculture. The Indian Council of Agricultural Research is implementing 50 coordinated projects in collaboration with agricultural universities, different Central institutes and the State research stations. These projects are aimed at improving the productivity of soil and also at deve-